

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 29th October, 2024

NO.HC.VII-84(Pt.I)/2020/10699/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers of Assam, Nagaland, Mizoram & Arunachal Pradesh to attend a **"One day Refresher Training Programme on Execution of Decrees, the Commercial Courts Act, 2015 and Arbitration and Conciliation Act"** scheduled to be held on 09.11.2024 from **10.00 a.m. to 4.30 P.M.** at the Judicial Academy, Assam.

| Assam | | |
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| Sl. No. | Name | Designation |
| 1. | Shri Rana Dutta | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Baksa |
| 2. | Smti Rani Boro | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Barpeta |
| 3. | Shri Shakti Sharma | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dhubri |
| 4. | Shri Md. Mishbahul Hassan Ansari | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Morigaon |
| 5. | Dr.Partha Sarathi Bhattacharjee | Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo |
| 6. | Shri Nurjamal Haque | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati |
| 7. | Shri Kiran Lal Baishnab | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Hailakandi |
| 8. | Shri Anup Khanal | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Kokrajhar |
| 9. | Smti Sujata Dutta | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Nagaon |
| 10. | Shri Nayan Jyoti Dutta | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dima Hasao, Haflong |
| 11. | Shri Nayan Jyoti Sarma | Counsellor, Family Court No. 1, Kamrup(M) |
| 12. | Shri Akhtabul Ala | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Bongaigaon |
| 13. | Shri Abdus Sattar | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Sivasagar |
| 14. | Smti. Panchali Shyam | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No. 2Kamrup (M), Guwahati |

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| 15. | Shri Parvez Ahsan Choudhury | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Karbi Anglong, Diphu |
| 16. | Smti. Moitri Dekadolo | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No1, Cachar, Silchar |
| 17. | Shri Motilal Das | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Sonitpur, Tezpur |
| 18. | Shri Ranjan Brahma | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No. 3, Kamrup(M), Guwahati |
| 19. | Shri Obang Mize | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Tinsukia |
| 20. | Smti. Monalissa Das | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Udalguri |
| 21. | Shri Rahul Medhi | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Nalbari |
| 22. | Shri Shariff Uddin Ahmed Pathan | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Kamrup, Amingaon |
| 23. | Shri Hemanta Kumar Das | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Darrang |
| 24. | Smti. Syeda Sabina Afzal Zinnat | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Chirang, Kajalgaon |
| 25. | Smti. Aklima Begum | Chief Judicial Magistrate-cum-Civil Judge, Biswanath |
| 26. | Smti. Priyanka Hazarika Nair | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur |
| 27. | Smti. Sorbani Bhattacharjee | Chief Judicial Magistrate-cum-Civil Judge, South Salmara-Mankachar |
| 28. | Smti. Gypsy Deb | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Karimganj |
| 29. | Smti. Bobidita Gogoi | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Goalpara |
| 30. | Smti. Dubori Dutta | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Jorhat |
| 31. | Shri Uttam Chetri | Civil Judge (Sr. Div.) & Asstt. Sessions Judge No. 2, Cachar, Silchar |
| 32. | Dr. Siddhartha Shankar Sharma | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dibrugarh |
| 33. | Shri Jafar Md. Azizul Karim Tapadar | Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Golaghat |
| NAGALAND | | |
| 34. | Smti. Seyielenuo Mezhi | Chief Judicial Magistrate cum Civil Judge Sr. Division, Dimapur |

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| 35. | Smti. Wonchibeni Vandanshan Patton | Chief Judicial Magistrate cum Civil Judge Sr. Division, Paren |
| 36. | Smti. Wokono Yhoshii | Chief Judicial Magistrate cum Civil Judge Sr. Division, Kohima |
| 37. | Shri Boduve Peter Resu | Chief Judicial Magistrate cum Civil Judge Sr. Division, Mon |
| 38. | Smti. Holika Sukhalu | Chief Judicial Magistrate cum Civil Judge Sr. Division, Kiphire |
| 39. | Shri Kumdilong Kessen | Chief Judicial Magistrate cum Civil Judge Sr. Division, Longleng |
| 40. | Smti Julian | Chief Judicial Magistrate cum Civil Judge Sr. Division, Mokokchung |
| MIZORAM | | |
| 41. | Shri Lalramsanga | Senior Civil Judge, Aizawl |
| 42. | Shri Birthoilal Sakachep | Civil Judge (Sr. Division), Lunglei |
| 43. | Shri T. Lalmachhuana | Civil Judge (Sr. Division), Aizawl |
| 44. | Shri R. Malsawmdawngzuala | Civil Judge (Sr. Division) -cum-Chief Judicial Magistrate, Serchhip |
| 45. | Shri H. Lalduhsanga | Civil Judge (Sr. Division) cum CJM, Mamit |
| 46. | Smti. Cacy Malsawmtluangi Ralte | Civil Judge (Sr. Division) -cum-Chief Judicial Magistrate, Kolasib |
| 47. | Smti. Renee Lalremsiami | Civil Judge (Sr. Division), Aizawl |
| 48. | Smti. Lalhriatpuii | Civil Judge (Sr. Division) -cum-Chief Judicial Magistrate, Siahia |
| 49. | Smti. Lalthansiami Hnamte | Civil Judge (Sr. Div.), Lunglei District, additional charge of CJM, Lunglei District |
| 50. | Shri. Andrew Lalhruiatluanga | Civil Judge (Sr. Division), Aizawl |
| 51. | Shri. V. Vanlalhriata | Civil Judge (Sr. Division) -cum-Chief Judicial Magistrate, Champhai |
| 52. | Smti. Lalrinpuii | Civil Judge (Sr. Div.), Lunglei District |
| 53. | Smti. Bobita Lalhmingmawii | Civil Judge (Sr. Div.) with additional charge of Judicial Magistrate, 1 st Class, Aizawl |
| 54. | Smti. Jothansangi Tlau | Civil Judge (Sr. Div.) Lawngtlai District with additional charge of CJM, Lawngtlai District |
| ARUNACHAL PRADESH | | |
| 55. | Shri Komjum Tasso | Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Roing, Lower Dibang Valley |
| 56. | Shri Tadu Tamang | Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Aalo, West Siang District |
| 57. | Shri Moji Ete | Chief Judicial Magistrate-cum-Civil Judge |

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| | | (Sr.Division), Bomdila, West Kameng District |
| 58. | Smti.Bissomoti Lego | Chief Judicial Magistrate-Cum- Civil Judge, Sr. Division, Daporijo, Upper Subansiri District |
| 59. | Smti. HabungTangu | Chief Judicial Magistrate-Cum- Civil Judge, Sr. Division, Seppa, East Kameng District |
| 60. | Shri Domo Padu | Chief Judicial Magistrate-Cum- Civil Judge, Sr. Division, Tezu, Lohit District |
| 61. | Smti. Mary Kamsi | Chief Judicial Magistrate-Cum- Civil Judge, Sr. Division, Changlang, Changlang District |
| 62. | Shri Damge Niri | Chief Judicial Magistrate-Cum- Civil Judge, Sr. Division, Ziro, Lower Subansiri District |
| 63. | Smti. Tenzin Metho | Chief Judicial Magistrate-cum-Civil Judge (Sr.Divn.),Pasighat, East Siang District |
| 64. | Smti. Kenyir Kato | Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.),Yupia, Papumpare District |

NO.HC.VII-84(Pt.I)/2020/10700/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct all the other Grade-I Judicial Officers of Assam, Nagaland, Mizoram & Arunachal Pradesh, except the Officers nominated vide this Registry's notification no HC.VII-11/2024/10430/A, dated 22.10.204, to participate in "**One day Refresher Training Programme on Execution of Decrees, the Commercial Courts Act, 2015 and Arbitration and Conciliation Act**" scheduled to be held on 09.11.2024 **from 10.00 a.m. to 4.30 P.M.** at the Judicial Academy, Assam, through virtual mode.

The link for joining the programme is :

<https://bit.ly/3BZ7uz8>

The schedule of the programme and the general instructions for training (online mode) for participation are enclosed along with the Notification.

By Order,
Sd/- S.Dhar
REGISTRAR (JUDICIAL)

Memo No.HC.VII/84/2020/10701 /A **Dated: 29-10-2024**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam
2. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.

4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.
6. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.
7. The Accountant General (A&E), Mizoram, Aizawl for information and necessary action
8. The Accountant General (A&E), Arunachal Pradesh, Itanagar for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

9. The Registrar (Admin./Vigilance/Esstt.i/c), Gauhati High Court, Guwahati.
10. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia.

(He is requested to inform the concerned Judicial Officers of his State about this notification accordingly).

12. The District and Sessions Judge,
Bajali/ Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara/ Golaghat/ Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup / Karimganj / Karbi Anglong/ Kokrajhar / Lakhimpur / Majuli/ Morigaon/ Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia/ Udalgur/ West Karbi Anglong.

(He/She is requested to inform the concerned Officers under his/her control about this notification accordingly).

13. The Presiding Officer,
Industrial Tribunal, Guwahati/ Dibrugarh/Cachar, Silchar
14. The Member, MACT,
Kamrup/Cachar/Kamrup(M)No.1, No.2 & No.3/Nalbari/Sonitpur/ Nagaon/ Goalpara / Dhubri/ Barpeta.
15. The Presiding Officer, Labour Court,
Dibrugarh / Kamrup (M).
16. The Special Judge, Assam.

17. The Special Judge CBI & NIA, Guwahati, Assam.
18. The Special Judge, CBI, Addl. Court No. 1/No.2/ No. 3, Guwahati, Assam.
19. The Principal Judge, Family Court,
Kamrup (M) No. 1/ No. 2 & No. 3/ Nalbari / Dhubri / Barpeta / Cachar,
Silchar
20. The Chief Judicial Magistrate.
Bajali/ Baksa / Barpeta /Bongaigaon / Biswanath / Cachar / Charaideo /
Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao /
Goalpara/ Golaghat/ Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup
Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon /
Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar /
Tinsukia / Udalgur/ West Karbi Anglong.
***(He/She is requested to inform the concerned Officers under
his/her control about this notification accordingly).***
21. The Project Manager, Gauhati High Court, Guwahati.
***(He is requested to upload the Notification immediately to the
Official Website of Gauhati High Court, Guwahati .***
22. The Administrative Officer, Judicial Academy, Assam with a request to
place the Notification before the Hon'ble Director, Judicial Academy.
23. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati
High Court, Guwahati for his Lordship's kind information.
24. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)



ONE DAY REFRESHER TRAINING PROGRAMME ON EXECUTION OF DECREES, THE COMMERCIAL COURTS ACT, 2015 & ARBITRATION & CONCILIATION ACT

CIVIL JUDGES SENIOR DIVISION OF ASSAM JUDICIAL SERVICE, NAGALAND JUDICIAL SERVICE, MIZORAM JUDICIAL SERVICE & ARUNACHAL PRADESH JUDICIAL SERVICE
(Offline)

&

FOR GRADE I JUDICIAL OFFICERS OF ASSAM JUDICIAL SERVICE, NAGALAND JUDICIAL SERVICE, MIZORAM JUDICIAL SERVICE & ARUNACHAL PRADESH JUDICIAL SERVICE
(Online)

Date:- 9.11.2024 (SATURDAY)

| Duration | | Topic | Resource Person |
|---|------------------------------|--|--|
| Session I | 10:00 AM to 11:30 AM | Execution of decree : Issues and Challenges in speedy disposal of execut.on proceedings | Hon'ble Mr. Justice Devashis Baruah Judge Gauhati High Court |
| TEA BREAK (11:30 AM to 11:45 AM) | | | |
| Session II | 11:45 AM to 01:00 PM | <ul style="list-style-type: none">▪ Issues and challenges regarding Preliminary & Final Decree and execution thereof▪ Execution of a decree of specific performance of contract | Hon'ble Mr. Justice Devashis Baruah Judge Gauhati High Court |
| | 01:00 PM to 01:15 PM | Interactive Session (Discussion) | |
| LUNCH (1:15 PM to 2:00 PM) | | | |
| Session III | 02:00 PM to 03:15 PM | <ul style="list-style-type: none">▪ The Commercial Courts Act, 2015<ul style="list-style-type: none">❖ Issues and challenges relating to jurisdiction, trial, disposal etc. | Hon'ble Mr. Justice Manish Choudhury Judge Gauhati High Court |
| Session IV | 03:15 PM to 04:00 PM | <ul style="list-style-type: none">• Arbitration and Conciliation Act, 1996 with special focus on the scope and ambit Section 34 of the Act. | Hon'ble Mr. Justice Sanjay Kumar Medhi Judge Gauhati High Court |
| | 4.00 P.M. to 4.30 P.M. | Interactive Session (Discussion) | |



JUDICIAL ACADEMY, ASSAM

General Instructions for Training (Online Mode)

1. The training programme will be conducted by using the Online VC/Meeting Software "Microsoft Teams" which will be two-way audio-video interaction.
 2. Participants are to * join the training by disclosing their full name via the Joining Link as notified and also uploaded in the website of Judicial Academy, Assam
 3. Participants are requested to report online through joining Link, at least 10 minutes before the scheduled time of Video Conference and maintain punctuality.
 4. Participants are to keep their video ON, continuously throughout & till the conclusion of the training.
 5. All the Participants are to follow the Video Conference Protocols like: -
 - a. Keep themselves muted until & unless they are allowed by the presenter to unmute themselves.
 - b. At the end of the deliberation of the Resource Person, participants may raise hand to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.
 - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
 6. Participants are to wear formal attire (befitting an officer) while attending the training.
 7. Participants are to check the official website of Judicial Academy, Assam for updates.
 8. Joining Guide (Steps below are to be followed):
 - > Click on the given link or type the given link on the browser.
 - > A new tab with a pop-up will open
 - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
 - OR**
 - Cancel the pop-up and click on 'Continue on this browser'.
 - > For Smartphone Microsoft Teams App needs to be installed before joining the VC.
- Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998881

* Note:- The same is essential for preparation, maintenance and submission of accurate report.